Annexure -7

Name of the corporate debtor: <u>VENUS CONTROLS & SWITCHGEAR PVT. LTD</u>.: Date of Commencement of CIRP: <u>25-11-2021</u>. List of creditors as On: <u>28-01-2022</u>

List of Operational Creditors (Government Dues)

(Amount in Rs.)

	Details of claimant		Details of claim received		Details of claim admitted				Amount	Amount of			
SI.No	Department	Government	II late at receipte I	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicabl	of Conting ent	any mutual dues, that	Amount of claim under verification	Amount of claim not admited	Remarks, if any
	Asst.	Central											
	Commissioner of	Board of											
	Customs,	Excise &											
1	Maharashtra	Customs	29-12-2021	91,11,712	91,11,712	Duty Foregone	No.	N.A.	-	-	-	-	
	Gurugram,	Department of Commercial	05.04.0000	4 20 25 020	4 20 25 020	Demand under CST Act,							
2	Haryana	Txaes	05-01-2022	1,30,35,938	1,30,35,938	1956.	No.	N.A.	-	-	-	-	

Aditya Vikram Varma
IBBI/IPA-001/IP-P02031/2020-21/13212
Interim Resolution Professional of
Venus Controls & Switchgear Pvt. Ltd.